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Title: Papers laid on the Table of the House by Ministers/members.

MR. CHAIRMAN: Now Papers to be laid.

...(Interruptions)

12.0 ½ hrs

*At this stage, Dr. Baliram and some other hon. Members came
and stood on the floor near the Table.*

THE MINISTER OF LAW AND JUSTICE (SHRI ASHWANI KUMAR): I beg to lay on the Table a copy of the 8th Annual Statement (Hindi and English versions) on the Pending Law Commission Reports-December, 2012.

(Placed in Library, See No. LT 7859/15/12)

...(Interruptions)

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(1) Statement regarding Review by the Government of the working of the WAPCOS Limited, New Delhi, for the year 2011-2012.

(2) Annual Report of the WAPCOS Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7860/15/12)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 2010-2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7861/15/12)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering and Technology, Chennai, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Plastics Engineering and Technology, Chennai, for the year 2011-2012.

(Placed in Library, See No. LT 7862/15/12)

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the National Fertilizers Limited, New Delhi, for the year 2011-2012.

(ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7863/15/12)

(b) (i) Statement regarding Review by the Government of the working of the Fertilisers and Chemicals Tranvancore Limited, Cochin, for the year 2011-2012.

(ii) Annual Report of the Fertilisers and Chemicals Tranvancore Limited, Cochin, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7864/15/12)

(c) (i) Statement regarding Review by the Government of the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 2011-2012.

(ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7865/15/12)

(d) (i) Statement regarding Review by the Government of the working of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 2011-2012.

(ii) Annual Report of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7866/15/12)

(e) (i) Statement regarding Review by the Government of the working of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2011-2012.

(ii) Annual Report of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7867/15/12)

(f) (i) Statement regarding Review by the Government of the working of the Projects and Development India Limited, Noida, for the year 2011-2012.

(ii) Annual Report of the Projects and Development India Limited, Noida, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(1) (i) Review by the Government of the working of the NHPC Limited, Faridabad, for the year 2011-2012.

(ii) Annual Report of the NHPC Limited, Faridabad, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7869/15/12)

(2) (i) Review by the Government of the working of the Power Finance Corporation Limited, New Delhi, for the year 2011-2012.

(ii) Annual Report of the Power Finance Corporation Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7870/15/12)

(3) (i) Review by the Government of the working of the Rural Electrification Corporation Limited, New Delhi, for the year 2011-2012.

(ii) Annual Report of the Rural Electrification Corporation Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7871/15/12)

(4) (i) Review by the Government of the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2011-2012.

(ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7872/15/12)

(5) (i) Review by the Government of the working of the NHDC Limited (formerly Narmada Hydroelectric Development Corporation), Bhopal, for the year 2011-2012.

(ii) Annual Report of the NHDC Limited (formerly Narmada Hydroelectric Development Corporation), Bhopal, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7873/15/12)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the National Small Industries Corporation Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7874/15/12)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Fragrance and Flavour Development Centre, Kannauj, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Fragrance and Flavour Development Centre, Kannauj, for the year 2011-2012.

(Placed in Library, See No. LT 7875/15/12)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Bhubaneswar, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Tool Room and Training Centre, Bhubaneswar, for the year 2011-2012.

(Placed in Library, See No. LT 7876/15/12)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Footwear Training Institute (Technology Development Centre), Agra, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Footwear Training Institute (Technology Development Centre), Agra, for the year 2011-2012.

(Placed in Library, See No. LT 7877/15/12)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Kolkata, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Tool Room and Training Centre, Kolkata, for the year 2011-2012.

(Placed in Library, See No. LT 7878/15/12)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Process and Product Development Centre, Agra, for

the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Process and Product Development Centre, Agra, for the year 2011-2012.

(Placed in Library, See No. LT 7879/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indo German Tool Room, Ahmedabad, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo German Tool Room, Ahmedabad, for the year 2011-2012.

(Placed in Library, See No. LT 7880/15/12)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Process Cum Product Development Centre(Technology Development Centre), Meerut, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Process Cum Product Development Centre (Technology Development Centre), Meerut, for the year 2011-2012.

(Placed in Library, See No. LT 7881/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indo German Tool Room, Aurangabad, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo German Tool Room, Aurangabad, for the year 2011-2012.

(Placed in Library, See No. LT 7882/15/12)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Mumbai, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Design of Electrical Measuring Instruments, Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 7883/15/12)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, Ludhiana, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Tool Room, Ludhiana, for the year 2011-2012.

(Placed in Library, See No. LT 7884/15/12)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Indo Danish Tool Room, Jamshedpur, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo Danish Tool Room, Jamshedpur, for the year 2011-2012.

(Placed in Library, See No. LT 7885/15/12)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Indore, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo-German Tool Room, Indore, for the year 2011-2012.

(Placed in Library, See No. LT 7886/15/12)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for the Development of Glass Industry, (Technology Development Centre), Firozabad, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for the Development of Glass Industry, (Technology Development Centre), Firozabad, for the year 2011-2012.

(Placed in Library, See No. LT 7887/15/12)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Tool Design, Hyderabad, for the year 2011-2012.

(Placed in Library, See No. LT 7888/15/12)

(16) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hand Tools, Jalandhar, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Hand Tools, Jalandhar, for the year 2011-2012.

(Placed in Library, See No. LT 7889/15/12)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Tool Room and Training Centre, Guwahati, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tool Room and Training Centre, Guwahati, for the year 2011-2012.

(Placed in Library, See No. LT 7890/15/12)

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Service and Training Centre (Technology Development Centre), Nainital, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Electronics Service and Training Centre (Technology Development Centre), Nainital, for the year 2011-2012.

(Placed in Library, See No. LT 7891/15/12)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the COIR Board, Kochi, for the year 2011-2012.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the COIR Board, Kochi, for the year 2011-2012,

together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the COIR Board, Kochi, for the year 2011-2012.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the COIR Board, Kochi, for the year 2011-2012.

(Placed in Library, See No. LT 7892/15/12)

...(Interruptions)

कॉर्पोरेट कार्य मंत्रालय के राज्य मंत्री (श्री सचिन पायलट): महोदय, मैं कंपनी अधिनियम, 1956 की धारा 642 की उपधारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

(एक) का.आ.1747(अ) जो 7 अगस्त, 2012 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा कंपनी अधिनियम, 1956 के अंतर्गत उत्पाद अथवा क्रियाकलाप समूहों का गठन किया गया है।

(दो) सा.का.िन. 617(अ) जो 7 अगस्त, 2012 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिनके द्वारा 6 जुलाई, 1999 की अधिसूचना संख्या सा.का.िन. 501(अ) में कतिपय संशोधन किए गए हैं।

(Placed in Library, See No. LT 7893/15/12)

...(Interruptions)

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): On behalf of my colleague Shri Pradeep Jain, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 2011-2012.

(2) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 2011-2012, together with Audit Report thereon.

(3) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Rural Development, Hyderabad, for the year 2011-2012.

(Placed in Library, See No. LT 7894/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR CHOWDHURY): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(1) (i) Review by the Government of the working of the Railtel Corporation of India Limited, New Delhi, for the year 2011-2012.

(ii) Annual Report of the Railtel Corporation of India Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7895/15/12)

- (2) (i) Review by the Government of the working of the RITES Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the RITES Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7896/15/12)

- (3) (i) Review by the Government of the working of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7897/15/12)

- (4) (i) Review by the Government of the working of the Rail Vikas Nigam Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the Rail Vikas Nigam Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7898/15/12)

- (5) (i) Review by the Government of the working of the Container Corporation of India Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the Container Corporation of India Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7899/15/12)

- (6) (i) Review by the Government of the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7900/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Wakf Council, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wakf Council, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7901/15/12)

...(Interruptions)

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